

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 01**  
**CP No. (IB)- 53/95/JPR/2024**  
Under Section 95 of IBC, 2016

**In the matter of:**

**Central Bank of India**

**... Applicant**

**Versus**

**Kamlesh Devi Aggarwal (PG to CD- Accil Corporation Pvt. Ltd.)**

**... Personal Guarantor**

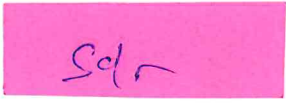
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Akriti Gautam, Adv.  
For the Respondent : Vartika Mehra, Adv.  
Ajay Kumar, Adv.  
Stuti Vats, Adv.

**ORDER**

Heard Ms. Akriti Gautam, Adv. appearing for the Applicant. Ms. Vartika Mehra, Adv. appearing on advance notice on behalf of Mr. Sandeep Pathak, Adv. for the Respondent. This application has been filed by Central Bank of India against PG to CD- Accil Corporation Pvt. Ltd. It is submitted by learned counsel for the Respondent that similar application has been filed by the State Bank of India against the PG to CD and the application is pending before Principal Bench, New Delhi, NCLT. Learned counsel for the Applicant seeks time to take instructions in this regard. List the matter on 20.08.2024.

  
Sd/-

(Rajeev Mehrotra)  
Technical Member

  
Sd/-

(Deep Chandra Joshi)  
Judicial Member

July 23, 2024